

(6)

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	<p>26.07.2007</p> <p>OA No. 390/2006</p> <p>Mr. Shiv Kumar, Counsel for applicant. Mr. R.G. Gupta, Counsel for respondents.</p> <p>Heard the learned counsel for the parties.</p> <p>Learned counsel for the applicant submits that this OA has become infructuous.</p> <p>The OA is dismissed as having become infructuous.</p> <p><i>(J.P. SHUKLA)</i> (J.P. SHUKLA) MEMBER (A)</p> <p><i>(KULDIP SINGH)</i> (KULDIP SINGH) VICE CHAIRMAN</p> <p>AHQ</p> <p><i>6/10 8/23 2/12 8/23 6/17 8/23 6/18 8/23</i></p>